

**WRITTEN ANSWERS TO QUESTIONS****Stock Position of Foodgrains vis-a-vis  
Offtake**

\*1. SHRI AMAL DATTA:

- SHRI R. P. GAEKWAD :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to lay a statement showing:

(a) the production and procurement of foodgrains for 1982-83;

(b) what was the foodgrain stock on 31 December, 1982, giving break-up of different types of foodgrains;

(c) what is the expected total offtake from the Public Distribution System and how do Government propose to meet the same; and

(d) is it a fact that Government are releasing only one million tonnes of foodgrains per month to the States against a demand of two million tonnes by the States for distribution through Public Distribution System?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Estimates of production of foodgrains for 1982-83 would become available after the close of the agriculture year, in August/September, 1983. However, the procurement of kharif cereals out of this crop as on 15th February, 1983 has been 5.65 million tonnes.

(b) Total stocks of foodgrains with public agencies on 31st December, 1982 was about 12.68 million tonnes, consisting of 5.34 million tonnes of rice, 7.19 million tonnes of wheat and 0.15 million tonnes of coarse grains.

(c) The requirements are expected to be met from the existing stocks and the procurement to be made during the year. It is not possible at this stage to precisely estimate the requirements for the year 1983. The monthly offtake at present is over 1.2 million tonnes.

(d) Against a monthly demand of about 2 million tonnes received from the various States, the allocations from the Central Pool have been over 1.2 million tonnes.

**Programme to Expand Sports Facilities**

\*2. SHRI RASABEHARI BEHERA:

SHRI SAIFUDDIN CHOWDHARY :

Will the Minister of SPORTS be pleased to state:

(a) whether after forming Sports Ministry in the Centre, Government have drawn any special programme to expand the sports facilities in educational institutions and sports organisations;

(b) is there any proposal to have a Sports Ministry in every State;

(c) if so, plan and programme of Central Government for improving standard of games and sports;

(d) is there any National Games Policy being implemented in all parts of the country; and

(e) if so, details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) to (e). A statement is laid on the Table of the Sabha.

**Statement**

(a) to (e). There is already a policy statement on games and sports in existence as a part of the national policy on education announced by the Government in 1963 and laid before the two Houses of Parliament. This policy statement has so far formed the policy basis for the development of games and sports in the country. The statement reads as follows:

"GAMES AND SPORTS: Games and Sports should be developed on a large scale with the object of improving the physical fitness and sportsmanship